

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1095
ANSWERED ON:28.11.2011
FAMILIES OF MARTYRS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has any machinery at present to conduct periodic enquiry into the condition of families of defence personnel killed in military operations and if so, the details thereof;
- (b) the number of soldiers of the State of Karnataka out of the total number of soldiers killed on duty during the last three years; and
- (c) the details of the ex-gratia/compensation amount provided to their families in the State in each of the cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Department of Ex-servicemen Welfare under the Ministry of Defence is the nodal Department to look after the welfare of all categories of Ex-servicemen including war veterans. Its three attached offices namely Directorate General of Resettlement (DGR), Kendriya Sainik Board (KSB) and Ex-Servicemen Contributory Health Scheme (ECHS) are working in this direction. Besides this, Record offices, local formations/units have system in place to periodically interact formally & informally with families of defence personnel killed in military operations.

(b) & (c): Information is being collected and will be laid on the Table of the House.